

the Central Government had started constructing lateral and border road to connect the rest of India with border areas of Bihar which are in the neighbourhood of Nepal. But unfortunately the work was stopped in the middle.

Road has been constructed only upto Darbhanga and from Nepal side only upto Forbesganj. For completion of the road it is necessary that a bridge be constructed on the river Kosi near Forbesganj. This work can be completed only by the Centre. Incidentally, there is no bridge on Kosi in the Indian territory. People are facing enormous problems to travel on the Nepalese barrage.

As such, it is requested that the Central Government should complete this project at an early date.

**(ii) Demand for enforcement of pollution control laws in Delhi**

SHRI VIJAY N. PATIL (Erandol): Delhi is in the grip of grim spectre of air pollution. The major polluters of Delhi's atmosphere are thermal power plants which emit thick black fumes into the atmosphere, chemical pollutants from industries and vehicular exhaust emissions. The level of pollutants in the atmosphere has crossed all safety limits and is visible as smog. More than half the air pollution in Delhi is due to large number of vehicles emitting vast quantities of carbon mono-oxide, hydro-carbons, sulphur dioxide etc. Delhi has more than 15000 industrial units including chemicals and plastics.

Atmospheric pollution in Delhi is causing grave health problem with alarming rise in cancer and other communicable diseases. There is urgent need for preventive action on pollution. Strict measures must be enforced by providing suitable control equipment to industries. There is urgent need to shift hazardous industries from Delhi. Stringent enforcement of pollution control laws

must be enforced in the Union Territory of Delhi.

**(iii) Demand for providing funds to Orissa Government for Construction of canals for Irrigation purposes**

SHRI SRIBALLAV PANIGRAHI (Deogarh): Some multipurpose irrigation projects such as the Rengali, Upper Kolab and Upper Indravati in Orissa in the long process of implementation have been brought to the stage of power generation. Water has been impounded in the reservoirs and it is available for large scale irrigation. But the same is not put to use for irrigation as necessary canal systems have not yet been built. There is a heavy requirement of funds for construction of canals with the cost escalation from year to year. The estimates for canal works are also going up unless external aid or central assistance is provided to build the canal system for these projects outside the Gadgil formula assistance for plans, the water cannot be utilised for agriculture. These projects are national assets. Waste of impounded water is, in fact a national waste. More than half a million hectares could be irrigated if these irrigation projects can be completed quickly—which would mean additional production of more than a million tonnes of foodgrains.

[Translation]

**(iv) Demand for Central assistance for a tourist complex in MadhyaPradesh**

SHRI K.N. PRADHAN (Bhopal): Mr. Deputy Speaker, Sir, in the meeting of the West Zone Tourism Development Committee held in 1986, the former Tourism Minister had announced a programme for development of a major tourist centre in every state and said that majority of the expenditure involved would be borne by the Central